

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 07th Feb 2025

## NOTICE

Please take notice that the following matter listed in the Chennai Bench on 07.02.2025 at 2.30 pm will not be taken up. The next date of hearing in the matter is 25.02.2025.

S.No.	Case No.	Name of the Parties	Counsel for the	Counsel for the
			Appellant	Respondent
1.	Comp App (AT) (CH)	Park Energy Pvt. Ltd.	Mr. Dhananjaya Sud	Mr. Pranava Charan-
	(Ins) No. 62/2023	Vs		R1
	For Exemption	State Bank of India &		Mr. Ramakant Rai-
	IA No. 227 &	Anr.		R2
	228/2023			
	For Stay			
	IA No. 229/2023			
	Additional docs.			
	IA No. 269/2023			
	For Directions			
	IA No. 403/2024			

By the order of Hon'ble Member (Judicial)

Chennai Bench